

(Open Court)

***CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH
ALLAHABAD***

This the **02nd** day of **January, 2019**

Present:

HON'BLE MS. AJANTA DAYALAN, MEMBER-A.
HON'BLE MR. RAKESH SAGAR JAIN, MEMBER-J.

C.C.P NO. 330/00037/2017
IN
O.A NO. 330/1534/2011

Robin Kumar, son of Sri Chandrapal Singh, Resident of Village and Post Chand Nagar, Amroha, District – J.P. Nagar.

.....Applicant.

V E R S U S

Shri Agrasen, Presently posted as Senior Superintendent of Post Office, Moradabad Division, Moradabad.

..... Opposite Party

Advocate for the Applicant : Shri Sanjeev Singh
Shri Suresh Bahadur Singh

Advocate for Opposite Party : Shri R.K. Srivastava

ORDER

(Delivered by Hon'ble Ms. Ajanta Dayalan, Member-A)

Shri A.N. Ambusta, proxy to Shri Suresh Bahadur Singh, learned counsel for the applicant made a statement at the Bar that the order of this Tribunal dated 30.09.2016 has been complied with by the respondents.

2. In view of the statement of the learned counsel for the applicant, contempt petition is dismissed. Notice issued to the opposite party is discharged.

Member-J

Member-A

Anand...